HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR (Through Virtual Mode)

HCP No. 481/2018

Insha Afzal

.... Petitioner(s)

Through:- None

V/s

J&K State & ors.

.....Respondent(s)

Through:- None

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

INNE

None for the parties.

In the interest of justice, adjourned.

List on 30.07.2020.

(Sindhu Sharma) Judge

SRINAGAR 25.06.2020 Ram Murti